

9. Delhi Police has launched a special drive “Operation Milap” to connect missing children with their parents through the Anti Human Trafficking Unit (AHTU). In this special drive, all the Children Homes in Delhi are checked for matching the records of the children inmates with the available data of missing/kidnapped children.

**Illegal speed breakers in Delhi**

70. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi High Court has directed DDA, NDMC, PWD and MCD to remove speed breakers constructed on public roads without authorization or recommendation of traffic police and not conforming to prescribed norms;

(b) if so, the details thereof and whether DDA, NDMC, PWD and MCD have complied with the directions issued by Delhi High Court; and

(c) whether illegal speed breakers constructed in Sector-8 and Sector-9, R. K. Puram, New Delhi have not been removed by South Delhi Municipal Corporation (SDMC) and if so, the steps taken by SDMC to remove all illegal speed breakers constructed by SDMC in Government residential colonies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The Delhi Police has informed that the Hon’ble High Court of Delhi in its order dated 25.05.2016 in Writ Petition (Civil) No.104/2015 in the matter of Guru Hanuman Society of India Vs. Government of NCT of Delhi and Ors. had directed civic agencies to remove speed breakers constructed on Delhi roads without authorization or recommendation of traffic police and not conforming to specifications of Indian Road Congress (IRC)/Unified Traffic and Transportation Infrastructure (Planning and Engineering) Centre (UTTIPEC).

The South Delhi Municipal Corporation, New Delhi Municipal Council (NDMC) and Delhi Development Authority (DDA) have informed that they have complied with the orders of Hon’ble High Court. The East Delhi Municipal Corporation has informed that compliance/status report has been submitted before the Hon’ble High Court. The North Delhi Municipal Corporation and Public Work Department have reported that the orders are being complied with in a time bound manner.

(c) The South DMC has informed that no illegal speed breaker exists in Sector-8 and Sector-9, R. K. Puram, New Delhi on less than 60 feet roads falling under their jurisdiction.